

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Asten Realtors Pvt. Ltd. Date of Commencement of Liquidation: 25-01-2023; List of Stakeholders as on Date: 19-11-2024; Name of IP: Mr. Padmakumar.K.C.; Process Number: 1; Last 5 digit of registration number: 11671

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs		2375831						NA
2	Liquidation costs incurred till date		83076						NA
3	Secured financial creditors	1	905380911	1	859238969		46141942		Annexure 3
4	Unsecured financial creditors	6	1167652106	5	1143772994		23879112		Annexure 4
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)	2	9933623	2	9933623				Annexure 6
7	Operational creditors (Government Dues)	2	74256868	2	74256868				Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	18	158828651	2	4300116		154528535		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	1	5337644				5337644		Annexure 9
Total		30	2323848710	12	2091502570		229887233		